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## GOVERNMENT OF INDIA MINISTRY OF COAL

# RAJYA SABHA STARRED QUESTION NO.126 TO BE ANSWERED ON 14.03.2022

### **National Policy for Just Energy Transition**

#### 126. Shri Derek O' Brien:

Will the Minister of Coal be pleased to state:

- (a) whether a national policy is being considered for a Just Energy Transition;
- (b) the considered timeline for the transition to renewable energy generation, in line with international obligations;
- (c) the measures being taken to take care of workers involved in coal mining during the transition to renewable energy sources; and
- (d) the measures proposed to fund such a transition?

# ANSWER MINISTER OF COAL, MINES AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

(a) to (d): A statement is laid on the table of the House.

# Statement referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question No. 126 for answer on 14.03.2022 asked by Shri Derek O'Brien.

- (a) and (b): No such National Policy for Just Energy Transition is under consideration by the Government. However, through Panchamrit Declaration during COP-26, India has set a timeline for attaining non-fossil energy capacity of 500 GW by 2030 and also to meet 50 % of its energy requirements from renewable energy by 2030.
- (c) In India, no transition away from coal is happening in foreseeable future. Although there will be push for renewable/non-fossil based energy, but share of coal in the energy basket is going to remain significant in years ahead. Coal demand in the country is yet to peak. The draft Economic Survey 2021-22 projects coal demand in the range of 1.3-1.5 billion tonnes by 2030, an increase of 63 per cent from the current demand. To meet the rising coal demand, new coal mines will be opened in both public and private sector creating avenues of new employment. Thus, as of now there is no scenario of transition away from coal affecting the workers involved in coal mining.
- (d) Does not arise in view of (a), (b) and (c).

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